

HIGH COURT OF CHHATTISGARH, BILASPUR

Memo

No. 6-7/Reg. (Computerization)/2020

Bilaspur dated 06.05 10/2/2020

To,

The District & Sessions Judge,
Balod/Baloda Bazar/Bastar at Jagdalpur/
Balrampur at Ramanujganj/Bemetara/
Bilaspur/Dakshin Bastar Dantewara/ Dhamtari/
Durg/ Janjgir-Champa/Jashpur/Kabirdham Kawrdha/
Kondagaon/Korba/Korea at Baikunthpur/ Mahasamund/
Mungeli/Raigarh/Raipur/Rajnandgaon/Surajpur/
Surguja at Ambikapur/Uttar Bastar Kanker.

Subject:- Information about using Jitsi Meet Application in addition to Vidyo App for conducting Video Conferencing.

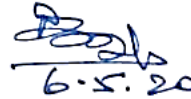
Reference- Registry's Memo No. Q-2/Reg. (Computerization)/2020 dated 27/04/2020.

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On the subject and reference cited above, as directed, it is hereby informed that Hon'ble the Chief Justice has been pleased to approve the "Webex Meet application" in addition to "Vidyo App/Jitsi Meet App" for e-Mail filing and Virtual hearing during the lockdown period at various District & Subordinate Courts of the State.

In this regard please find attached Copy of Notice and kindly upload the same official website of your respective District & Sessions Courts and circulate the same amongst Judge and District Bar Association of your District for information and necessary action.

Encl.:- As above.


6.5.20

Neelam Chand Sankhla
Registrar General